

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) Nos. 85 - 86 of 2020

IN THE MATTER OF:

Excel Engineering & Ors.

...Appellants

Versus

Vivek Murlidhar Dabhade

...Respondent

Present:

For Appellant : Though present, not marked appearance

O R D E R

20.01.2020 Learned counsel for the Appellant prays for and is allowed to file petition for condonation of delay by 21st January, 2020 giving therein the date on which free certified copy of the impugned order(s) were supplied to the Appellant.

Post the case for Admission (Fresh Case) on **23rd January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/sk/